NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 348/ND/2017

CORAM:

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PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Aman Nath Vs. Neemrana Hotels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Counsel for the Petitioner

For the Respondent (s): Mr. Vivek Malik and Mr. Dhawal Jain, Advocates for

R-1 Company

Mr. Ashish Dholakia, Mr. Jayant Mehta, Mr. Rohan

Chawla, Mr. Arunesh, Mr. Sajal Jain and Mr. Gautam Bajaj, Advocates for R-2

ORDER

CA 366/2017

Respondent has filed CA 366/2017. Notice of the same is accepted by the Ld. Counsel for the Petitioner. Reply, if any, be filed before the next date of hearing.

Reply of the Respondent in the main petition is on record. Be listed for final arguments.

To come up on 22nd December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)